जिलों में योजनाम्रों को बनाने और उनकी शीघ्र स्वीकृति कराने के उद्देश्य से केन्द्रीय दल सम्बन्धित राज्यों का दौरा करते रहे है। इस कार्यक्रम के लिये चालू वित्तीय वर्ष में 25 करोड़ रुपये की व्यवस्था की गई है।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) A statement is placed on the Table of the Sabha.

STATEMENT

The question of formulation and implemention of suitable schemes of a lasting benefits in the arid and semi-arid areas in the country has been under the active consideration of the Govt. of India for some time now. No special Study Team has been appointed by the Government of India to go into the question of making dry and desert lands in U.P., Bihar and Rajasthan fertile of to assist in the development of desert areas in the country with the help of 1 rach scientists.

The Indian Council of Agricultural Rescarch is, however, initiating a Coordinated Research Project for Dry Land Agriculture at an estimated cost of Rs. 147.50 lakhs for a period of four years. This project will be-come operative w.c.f. 1-9-70. The study under the scheme will pay special attention to water harvesting, efficient use of stored water in soil, breeding drought resistant or escaping varieties of crops and agronomic practices suitable for low soil moisture conditions. It will have 15 Main Centres, eight Sub-Centres representing different agroclimatic and soil conditions in India. In addition, a special Centre for undertaking fundamental studies on Plant Physiology as related to Dry Farming is provided under the scheme.

A scheme for Integrated Dry Land Agricultural Development has also been sanctioned for implementation during the Fourth Plan period. The total number of projects during the Fourth Plan period will be 24, but 9 projects being taken up during 1970.71 in Andhra Pradesh, Gujarat, Haryana, Madhya Pradesh, Maharashtia, Mysoré, Rajasihan, Tamil Nadu and Uttar Pradesh These pilot projects will be located around main or sub-research centres of the Indian Council of Agricultural Research and will serve as Demonstration-cum-training projects.

So fac as descrit areas in Rajasthan, Gujarat and Haryana are concerned, pilot projects are also being taken up for their development on a long term basis, by undertaking works of soil conservation, minor trigation, afforestation, pasture development, etc. The approach is to take up specified items of work, depending on the suitability of the areas selected in compact and well defined areas. Schemes costing Rs, 103.40 lakhs have already been sanctioned in these three States.

A non-plan scheme with the objective of organising schemes of a long term productive nature and also to provide remunerative work to rural labour in such areas so, that emergent scarcity relief works are avoided after some years is being undertaken in the remaining four years of the Fourth Five Year Plan at a cost of Rs. 100 crores. So far 23 districts in seven States have been selected and the question of selection of additional districts is now under consideration. Central Teams have been visiting the concerned States to expedite formulation and early sanction of schemes in the already selected districts. A hudget provision of Rs. 25.00 crores has been made for the current financial year, for this programme.]

ASSESSMENT IN RELATION TO THE AGRARIAN PROBLEMS

*289. SHRI CHULLA BASU:

SHRI PRANAB KUMAR MUKH-ERJEE:

Will the Minister of FOOD AND AGRI-CULTURE be pleased to refer to the reply to Unstarted Question No. 500 given in the Rajva Sabha on 8th May, 1970 and state:

(a) whether Government have since made any assessment of the situation in relation to the agratian problems with particular reference to distribution of lands among landless and poor peasants, and recovery of the lands transferred in malafide manner;

(b) it so, the broad features of the assessment; and

(c) the action taken or contemplated to be taken in this direction: $\$

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT (AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Su

(b) and (c) Government have issued instructions for immediate and systematic implementation of land reform measures incorporated in the West Bengal Estates

Acquisition A t and West Bengal Land Reforms Act. Instructions have also been issued for intensitving the drive for detection of surplus land and lands held malafide or fictitious tran fers (benami). Action has al-teady been taken for amending the West Bengal Land Reforms Act with a view to safeguarding the interests of bargadars. Proposals are being finalised for revising the ceiling provisions.

GRAMIS TOF RESEARCH IN AGRICULTURE

*290. SHRI SANDA NARAYANAPPA: Will the Minister of Food and Agriculture be pleased to state:

(a) What a e the names of the units in Indía which are receiving grants for research in Agriculture from the Government of U.S.A.;

(b) what is the total amount of grant received so fai; and

(c) whether any such grants have been received from other countries also?

THE MIN STER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHIN. DE): (a) Grants for Agricultural Research is received from the U.S. Government under PL 480 funds. These grants are received by the Indian Council of Agricultural Research, Universities. Colleges and other research Institutes.

(b) The total number of research projects sanctioned so far is 297 with a total outlay of Rs. 9.6 cores approximately.

(c) No. But discussions with some other countries are in progress for securing collaboration and assistance in agricultural research

 $\mathbf{\hat{P}}$ STA FISHING IN BAY OF BENGAL

*291. SHRIT. V. ANANDAN:

SHRI BALACHANDRA MENON:

SHRIM V. BHADRAM:

Will the Minister of FOOD AND AGRI-CULTURE ic pleased to state:

(a) whether it is a fact that Government have taken a decision to survey the Bay of Bengal to lo are deep sea fishing areas there;

(b) whether it is also a fact that a vessel has been purchased from the German Democratic Republic for this purpose;

(c) if so, the details thereof; and

(d) what progress has been made so far in developing sea fishing in the eastern region?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND CO. OPERATION (SHRI ANNASAHEB SHIN. DE): (a) to (d) A statement is laid on the Table of the Sabha.

S1ATEMENT

(a) The Government of India is strengthening the Deep Sea Fishing Organisation which has as one of its major objectives survey of the matine fish resources off the Indian Coast. The Bay of Bengal is also covered under the programme for intensification of these surveys.

(b) A vessel manufactured in the German Democratic Republic has been added to the Survey Fleet of the Deep Sea Fishing Orga-nisation and will shortly be deployed in the Bay of Bengal of undertaking survey in this arca.

(α) The vessel is a stern trawler suitable for exploration of deep sea bottom grounds. It has a length of 106 ft, and an engine of 552 H.P.

(d) Surveys of resources have been carried out from bases in Visakhapatnam and Tuticorin. 1,545 mechanised boats upto 36 ft. length are already operating on the East Coast. Cold storage and freezing facilities have been provided at several ports on this Coast. Fishing harbours have also been sanctioned at some ports on the East Coast and proposals for more harbours are under consideration. Import licence for two vessels has been issued to a firm proposing to operate from the East Coast.

किसानों को कृक्षि उपकरणों के प्रतोग का ব্রজিঞ্চাল

*292. श्री निरंजन वर्माः क्या खाद्य तथा कृषि मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या किसानो ग्रोर उनके वच्चों को उनके ग्रपने ही गांवों में कृषि सम्बन्धी उपकरणों तथा तकनीक का प्रज़िक्षण देने की कोई योजना मरकार के विचाराधीन है ; और

(ख) यदि हां, तो क्या सरकार ने इस बात का पता लगाने के लिये कोई प्रनसंधान किया है कि इस प्रकार मौके पर दिया गया प्रांगक्षण बेरोजगारी को दुर करने मे कृषि विश्वविद्यालयों में स्नातको को दिये जाने वाले प्रजिक्षण की ग्रपेक्षा ग्रधिक उपयोगी सिद्ध होगा ?